

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 220
127(ND)11
IA-167/2023

IN THE MATTER OF:
Anil Ghai & Ors.

... **Applicant/Petitioner**

Versus

M/s. Ghai Housing & Agro Industries Pvt. Ltd. ...

Respondent

Under Section: 397/398 Comp. Act.

Order delivered on 16.07.2024

CORAM:

SH. MANNI SANKARIAH SHANMUGA SUNDARAM
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Saurabh Kalia, Adv. Prakhar Dixit

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-167/2023: This Tribunal vide order dated 07.05.2024, directed all the parties to remain present physically on the next date of hearing. This is a special Bench. List this matter before the Regular Bench on 30.07.2024. It is further directed that all parties be present physically on the next date of hearing.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)